

mal quantity over the above original estimate based on detailed engineering and process requirement amounts to Rs. 55.6 crores. These are the details.

Overdrafts drawn by States

*3. SHRI AMAR ROY PRADHAN : Will the Minister of FINANCE be pleased to state :

(a) the present position of overdrafts drawn by the States ; and

(b) the steps Government propose to take in this regard ?

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH) :

(a) A statement is laid on the Table of the House.

(b) The problem of overdrafts has been discussed with the State Governments and they have been advised to re-order their budgetary priorities in such a manner as to avoid recourse to overdrafts.

Statement

State Government	Overdrafts of States as on 11-1-1985 (Rs. in crores)
Andhra Pradesh	213.38
Assam	25.91
Gujarat	74.90
Haryana	47.07
Karnataka	223.30
Kerala	211.76
Madhya Pradesh	10.49
Maharashtra	14.26
Nagaland	8.88
Orissa	44.98
Punjab	92.31
Rajasthan	9.15
Tamil Nadu	22.04
Uttar Pradesh	297.36
West Bengal	219.45
Total	1515.24

SHRI AMAR ROYPRADHAN : Mr Speaker, Sir, in the last Lok Sabha election, overdraft issue was the main issue raised against the West Bengal Government by the Congress Party there. They said the overdraft reflected the fiscal mismanagement of the Left Front Government there. Now, that we have got this answer, I would like to thank somebody, who has given this information. Thanks to Almighty that the West Bengal State did not surpass the State of the Prime Minister, as also the Finance Minister, that is Uttar Pradesh. In your reply, you have advised the States to reorder their budgetary priorities in such a manner as to avoid recourse to overdraft. But what would be the position in the case of those States, which have done their best to economise expenditure and maximise the resource mobilization? May I know from the hon. Minister what would be the Centre's decision in the case of such States?

SHRI VISHWANATH PRATAP SINGH : The hon. Member has referred to West Bengal as also to the issue in the context of elections. In fact, many times, for West Bengal the overdraft has been converted into loan, and the situation last time was that when the issue of overdraft cropped up, my predecessor had discussions with the West Bengal Government, but in spite of assurances there was no improvement and in January 1984, Rs 187 crores stood as overdraft. An offer was made that the State should make efforts to reduce it to half and the Central Government would provide loan for the balance amount. But even this request to the West Bengal Government was not heeded by them and the situation continued to worsen.

For those States, who economise expenditure and raise resources, there is a set pattern to deal with them. But so far as West Bengal is concerned, in the 6th Plan period, State budgetary resources and contribution from State enterprises was expected to be 2202 crores, but the actual performance is 404 crores only. So, there is a lapse of 1797 crores. Can

any Central Government support any such financial management by a State Government?

SHRI NARAYAN CHOUBEY : Will you give a statement in respect of all States?

MR. SPEAKER : You have got an option to put another question if you like. What is holding you back? Do not interrupt like this.

SHRI AMAR ROYPRADHAN : What is the position in respect of overdrafts for all the other States as also loans?

SHRI VISHWANATH PRATAP SINGH : Already that is given in the answer.

SHRI AMAR ROYPRADHAN : Our young Prime Minister is happy enough and we hope this issue as it is a delicate and genuine problem, will be solved. We should not forget that ours is a federal set-up. The Centre is also borrowing money from the Reserve Bank. It is an admitted fact that it took Rs. 4,013 crores from April to June 1984. But the Centre will not have to repay it or pay any interest for it. They will only have to print some currency notes. On the other hand, the States will have to pay 13 per cent interest. As it is a federal set-up, there is need for an overall compact review on it.

(Interruptions)

The need for such compact review was never more keenly felt than it is today. So, I like to know from the Hon. Minister whether he is ready to give a fresh thought to solve the overdrafts problem of both the Centre and the States in a compact manner and whether he is ready to have a summit on this issue with the different States and if so, when.

SHRI VISHWANATH PRATAP SINGH : I am ready not only to have a fresh look but a very keen and deep

look and I will certainly give an opportunity to discuss it with the Chief Ministers of various States.

SHRI PRIYA RANJAN DAS MUNSHI : I would like to know from the hon. Minister whether he is aware of the fact that West Bengal is the only State among the States in the country at the moment, which concentrates more on the non-plan expenditure and avoid plan expenditure and thereby every year some part of the plan allocations go back to Delhi to be refunded, without being utilised for the benefit of the people. As such the growth of the State has gone down and it has become bankrupt.

(Interruptions)

MR. SPEAKER : Please don't interrupt.

SHRI PRIYA RANJAN DAS MUNSHI : The overdrafts are converted into loans and that is being spent through non-plan expenditure for political purposes. I therefore request the Minister to take appropriate steps not to provide any sanction for non-plan expenditure without proper investigation before the planned growth is achieved by the Plan Expenditure by the Government of West Bengal.

(Interruptions)

MR. SPEAKER : I am allowing you a supplementary, but not before the other supplementaries. It takes time. Why do you shout like that? Are you so much hurt? It is not the proper manner to interrupt him. This is his point of view. You make out yours. It does not matter.

SHRI VISHWANATH PRATAP SINGH : I very much agree with the essence of what the hon. member has behind his question. There is certainly need for discipline in States and particularly those States which are in huge overdraft.

SHRI SAIFUDDIN CHOWDHURY : Some publicity should be given to this particular aspect so that the people of West Bengal who voted for us should understand the question. We should redefine these Plan and Non-Plan expenditures. The overdraft of West Bengal was Rs. 219 crores. The Eighth Finance Commission recommended Rs. 320 crores for West Bengal, which in my view is very judicial. I would like to know from the Hon. Minister whether the Finance Ministry is going to give Rs. 320 crores to West Bengal so that they can pay back the overdraft to the exchequer. Are you going to do that?

SHRI VISHWANATH PRATAP SINGH : That is not our intention.

SHRI SAIFUDDIN CHOWDHURY : Why?...*(Interruptions)*.

SHRI VISHWANATH PRATAP SINGH : I have given the answer. But the benefit that is to flow from the Report of the Finance Commission, will certainly flow to the West Bengal Government also.

SHRI SUDINI JAIPAL REDDY : It is very easy...

MR. SPEAKER : But I don't think there is time. The Question Hour is over. Let us see next time.

WRITTEN ANSWERS TO QUESTIONS

[English]

Equipping of Pak Air Force with U.S. manufactured E-2C Howkeye Early Warning and Control Planes

*4. **SHRI VIJAY KUMAR YADAV :** Will the Minister of DEFENCE be pleased to state :

(a) whether Pakistan has equipped its airforce with U.S. manufactured E-2C Howkeye early warning and control planes ;